

## ATTENDANCE-CUM-ORDER SHEET OF HEARING

### NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

T.P.No. 22/397/398/GB/2016 (C.P.No. 205/2015)  
With  
I.A. No. 2/2016  
&  
TA No.15/2016 (CA No.402/2016)

Ram Swaroop Joshi & Ors.

- Petitioners

-Versus-

Buildworth Pvt. Ltd & Ors

- Respondents

### PRESENT

Hon'ble Mr. Justice P K Saikia, Member (J)

**Date of hearing : 23.02.2017**

|                     |         |
|---------------------|---------|
| Name of the Company |         |
| Under Section       | 397/398 |

|         |   |                        |                     |
|---------|---|------------------------|---------------------|
| Sl. No. | Name & Designation of Authorized Representative.(in Capital Letters). | Appearing on behalf of | Signature with date |
|---------|---|------------------------|---------------------|

### ORDER

**TP No. 22/397/398/GB/2016 (CP No.205/2015)**

Heard Ms. M.Hazarika, assisted by Ms. S.Khoud, learned counsel appearing for the petitioners. Also heard Mr. K.Goswami, learned counsel appearing on behalf of the respondents.

Ms. Hazarika, learned counsel for the petitioners prays for some time to file rejoinder.

The prayer is allowed.

List the matter on 24.03.2017 for filing rejoinder.

**IA No.02/2016**

Heard Ms. M.Hazarika, assisted by Ms. S.Khound, learned counsel appearing for the petitioners. Also heard Mr. K.Goswami, learned counsel appearing on behalf of the respondents.

Mr. Goswami, learned counsel for the respondents prays for some time to file reply.

The prayer is allowed.

List the matter on 24.03.2017 for filing reply.

**TA No. 15/2016 (CA No.402/2016)**

Heard Ms. M.Hazarika, assisted by Ms. S.Khound, learned counsel appearing for the petitioners. Also heard Mr. K.Goswami, learned counsel appearing on behalf of the applicants.

Mr. Goswami, learned counsel for the applicants submits that the respondents have filed counter-affidavit only on 22.02.2017. Therefore, Mr. Goswami prays for some time to examine the same and to file rejoinder, if any. Heard the parties.

The prayer is allowed.

List the matter on 24.03.2017 for filing rejoinder.



Member (Judicial)  
National Company Law Tribunal,  
Guwahati Bench, Guwahati.

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